

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.08.2022**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> |
|---------------|---|---|-------------------------------|
| <b>1.</b>     | I.A. No. 2734 of 2022<br>in Comp. App. (AT)<br>No. ___ of 2022        | Rajeev Sabharwal<br>Vs.<br>Union of India,MCA & Ors.                | Tanya Khare                   |
| <b>2.</b>     | I.A. No. 2730 of 2022<br>in Competition. App.<br>(AT) No. ___ of 2022 | Austere Systems Pvt. Ltd.<br>Vs.<br>Competition Commission of India | Amol Sinha                    |

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**By order**  
**-sd/-**  
**Assistant Registrar**